

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH-I, CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **03.05.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**IN THE MATTER OF** : State Bank of India  
Vs  
Sri Maharaja Oil Imports & Exports Ind. Pvt Ltd

**MAIN PETITION NUMBER** : CP/531/2017

**(IA/MA) APPLICATION NUMBERS**

IA(IBC)/1068(CHE)2024

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**ORDER**

Present: Ms. Sangamithra Loganathan, Ld. Counsel for the Liquidator.

This application has been filed to take on record the 25<sup>th</sup> Progress Report for the quarter ended 31.03.2024.

Ld. Counsel submits that two applications under Section 66 of IBC have been reserved for orders.

The Liquidator has also filed an application seeking extension of liquidation timeline which is yet to be listed.

Report is taken on record subject to all just exceptions.

IA is **disposed of**.

**Sd/-**

**VENKATARAMAN SUBRAMANIAM**  
MEMBER (TECHNICAL)

**Sd/-**

**SANJIV JAIN**  
MEMBER (JUDICIAL)

vs